

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN BENCH, CHENNAI

ORIGINAL APPLICATION NO. 198 of 2024 (SZ)

Suo Moto matter in respect of news item appearing in "The New Indian Express dated 08.04.2024 titled 'Garbage pile-up on Fort Kochi beach hampers tourism prospects" which has been transferred to Southern bench and re numbered as Application No.198 of 2024 (SZ).

: Applicant(s)

Vs

**Kochi Municipal Corporation
through its Secretary & others**

: Respondent(s)

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, KERALA
STATE POLLUTION CONTROL BOARD, DISTRICT OFFICE-1,
ERNAKULAM FOR AND ON BEHALF OF THE 2nd RESPONDENT.**



Standing counsel for the 2nd respondent

Adv. Rema Smrithi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN BENCH, CHENNAI

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VOLUME-I

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Dated : 17.03.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH, CHENNAI
ORIGINAL APPLICATION NO.198 of 2024(SZ)

Suo Moto matter in respect of news item appearing in "The New Indian Express dated 08.04.2024 titled 'Garbage pile-up on Fort Kochi beach hampers tourism prospects" which has been transferred to Southern bench and re numbered as Application No.198 of 2024 (SZ).

: Applicants

Versus

Kochi Municipal Corporation
through its Secretary & others


: Respondents

REPORT FILED BY THE ENVIRONMENTAL ENGINEER, KERALA
STATE POLLUTION CONTROL BOARD, DISTRICT OFFICE-
1, ERNAKULAM FOR AND ON BEHALF OF THE 2nd RESPONDENT.

I, Sreelakshmy P.B , aged 42 years, W/o Sajeev Kumar J.S, now working as the Environmental Engineer, Kerala State Pollution Control Board, District Office-1, Ernakulam. I am competent to and duly authorized to represent the 2nd Respondent in OA 198/2024. I know the facts and circumstances of the case. The factual submissions made here under are true and correct to the best of my knowledge, information and belief. In these circumstances, it is just and necessary that this Hon'ble Tribunal may be pleased to accept the accompanying information on file and it is so humbly prayed in the interests of justice in this case


1




Sreelakshmy P.B
Environmental Engineer
KSPCB, District Office-1
Ernakulam

1. It is respectfully submitted that the Hon'ble Tribunal, in its own motion, has registered the matter as "Suo Moto" based on the news article titled "*Garbage Pile-up at Fort Kochi Beach Hampers Tourism Prospects*" that appeared in *The New Indian Express* on 08.04.2024. The application highlights the significant accumulation of garbage along the beach, which is adversely affecting tourism initiatives in the area.
2. It is respectfully submitted that this respondent Board has conducted an inquiry into the waste management practices employed for the cleanup of the Fort Kochi Beach shoreline. The beach area, covering approximately 1 km, features footpaths for tourists. The primary issue identified is the accumulation of waste along the shoreline, which is largely caused by debris brought in by wave movement. The waste includes materials such as water hyacinth, plastics, thermocol, and other litter, including waste discarded by tourists and street vendors
3. It is respectfully submitted that, based on the Board's inquiry, it has been ascertained that the Tourism Department, along with the Cochin Heritage Zone Conservation Society (CHZCS) — headed by the District Collector — is responsible for managing the cleanup efforts along Fort Kochi Beach. The CHZCS, in collaboration with the Tourism Department, has deputed 24 workers to clean the beach shoreline. The authorities have informed that the shoreline is cleaned daily, with waste collected, segregated, and disposed of via recycler M/s Planet Earth.
4. It is respectfully submitted that on 22.01.2025, the District Collector of Ernakulam was addressed requesting urgent action regarding waste disposal and the beach clean-up at Fort Kochi. A copy of the letter is attached as **Annexure-R2 (A)**. The District Collector was urged to take immediate steps to implement permanent waste management solutions and ensure cleanliness.
5. It is respectfully submitted that on 31.12.2024 & 11.03.2025 Kochi Corporation was directed to submit a detailed action plan and compliance reports on waste management measures at Fort Kochi Beach, with a copy of the letter attached as **Annexure-R2 (B) & Annexure-R2(C)**. Similarly, on 08.01.2025 & 11.03.2025 the District Tourism Department was instructed to submit an action plan and




Sreelakshmy P.B
Environmental Engineer
KSPCB, District Office-1
Ernakulam

compliance report on the measures implemented at Fort Kochi, with the letter attached as **Annexure-R2 (D) & Annexure-R2 (E)**.

6. It is respectfully submitted that on 11.03.2025, the Cochin Port Authority was addressed requesting to report on the actions taken by the Port Authority to address waste management issues at Fort Kochi Beach and other nearby beaches under its jurisdiction. A copy of this letter is attached as **Annexure-R2 (F)**.
7. It is respectfully submitted that the Kochi Corporation has submitted compliance report confirming that the entire beach has been cleaned. A copy of this report is attached as **Annexure-R2 (G)**. The report indicates that the Corporation is conducting Information, Education, and Communication (IEC) activities with visitors and street vendors, and that additional measures such as the provision of adequate waste collection facilities (MCF, bins), and the installation of warning boards are set to be completed by 30th March 2025. Furthermore, the report notes that, as Fort Kochi Beach is located at the mouth where Vembanad Lake meets the Arabian Sea, waste, primarily consisting of water weeds, is being brought in from the eastern and central regions and from nearby canals and thodus. The Corporation is undertaking seasonal cleaning activities using an excavator, backhoe loader, and manual mass cleaning efforts.
8. It is humbly submitted that efforts have been taken by the Board to control pollution in the area and will undertake necessary action for ensuring compliance.

All the facts stated above are true to the best of my knowledge, information and belief.

Dated this the 17th day of March, 2025.




Environmental Engineer,

Kerala State Pollution Control Board,

District Office-1, Ernakulam.

Sreelakshmy P.B
Environmental Engineer
KSPCB, District Office-1
Ernakulam

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN BENCH, CHENNAI

ORIGINAL APPLICATION NO. 198 of 2024 (SZ)

Suo Moto matter in respect of news item appearing in “The New Indian Express dated 08.04.2024 titled ‘Garbage pile-up on Fort Kochi beach hampers tourism prospects’” which has been transferred to Southern bench and re numbered as Application No.198 of 2024 (SZ).

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through its Secretary & others

: Respondent(s)

VOLUME-II

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Ph: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman
2318150 Member Secretary: 2318151
e-mail: chn.kspcb@gov.in; ms.kspcb@gov.in FAX: 2318152 web:
kspcb.kerala.gov.in



KERALA STATE POLLUTION CONTROL BOARD
കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്
Pattom P.O., Thiruvananthapuram – 695 004
പട്ടം പി.ഒ, തിരുവനന്തപുരം 695 004



KSPCB/HO/EE3/OA-198/2024

Date: 22.01.2025

From
The Member Secretary

Hon'ble NGT

To
The District Collector
Ernakulam

Sub: KSPCB- OA 198/2024 - Urgent Action Required for Garbage Disposal and Beach Clean-up at Fort Kochi
Ref: Order of the Hon'ble NGT in OA 198/2024 (earlier as 550/2024) dated 17.05.2024 (copy enclosed)

Sir,

The Hon'ble NGT has registered original application No. 198/2024 (formerly 550/2024) Suo-Motu on the basis of the news item titled "Garbage pile-up Fort Kochi beach hampers tourism prospects" appearing in The New Indian Express dated 08/04/2024. The matter relates to the issue of disposal of garbage at the Fort Kochi coastline in Kochi, Kerala. As per the order, the pile-up of garbage has drastically impaired Fort Kochi's tourism prospects. It is noticed that except for the occasional clean-up drives organized by NGOs and institutions, there has not been a system in place to ensure that the place is as welcoming as tourism brochures claim it to be. Kochi Corporation, Kerala State Pollution Control Board, Central Pollution Control Board, and the District Collector have been impleaded in this case.

Therefore, you are requested to take urgent action to provide permanent measures to effectively manage the waste disposal and maintain the cleanliness of the Fort Kochi beach. The action taken may urgently be reported to this office as immediately before next posting.

Encl: As above

dlc

Signed by
Sheela A M

Yours faithfully,

Date: 21-01-2025 21:32:49

MEMBER SECRETARY

Copy to:

The Environmental Engineer,
District Office-1, Ernakulam

} follow up on the matter

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 550/2024

News item titled "Garbage pile-up Fort Kochi beach hampers tourism prospects" appearing in The New Indian Express dated 08.04.2024

Date of hearing: 17.05.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

ORDER

1. This original application is registered *suo-motu* on the basis of the news item titled "Garbage pile-up Fort Kochi beach hampers tourism prospects" appearing in The New Indian Express dated 08.04.2024.

2. The matter relates to the issue of disposal of garbage at the Fort Kochi coastline in Kochi, Kerala. As per the article, the pile-up of garbage has drastically impaired Fort Kochi's tourism prospects. Tourists, who once used to stay three to four nights here, now curtail their visit to just one day. The article alleges that the Fort Kochi coastline is emblematic of the state's tourism industry. However, the heaps of garbage dotting the beach are a cause of concern. The article states that except for the occasional clean-up drives organised by NGOs and institutions, there has not been a system in place to ensure that the place is as welcoming as tourism brochures claim it to be.

3. The article further alleges that due to failure on the part of authorities, recently a 65 year old German tourist was seen actively picking up trash from the beach. The issue of accumulation of garbage

has been raised several times before the Kochi Corporation but no action has been taken so far.

4. The above matter indicates violation of the Solid Waste Management Rules, 2016 and the Environment Protection Act, 1986.

5. The news item raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment.

6. Power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.*" reported in 2021 *SCC Online SC 897*.

7. Hence, we implead the following as respondents:

(i). Kochi Municipal Corporation, through its Secretary, PB No - 1016, Cochin Ernakulam, Kerala - 682011.

(ii). Kerala State Pollution Control Board, through its Member Secretary, Head Office, Pattom PO, Thiruvananthapuram, Kerala - 695004.

(iii). Central Pollution Control Board, through its Member Secretary. Parivesh Bhawan, East Arjun Nagar, Delhi-110032.

(iv). District Collector/District Magistrate, Kochi, Ernakulam, Collecotorate, Civil Station Kakkanad, Ernakulam - 682030..

8. Issue notice to the respondents for filing there response before the appropriate bench of the Tribunal at least one week before the next date of hearing.

9. Since the matter relates to the Southern Zonal Bench, Chennai, therefore, OA is transferred to the Southern Zonal Bench. Therefore, the original record of this OA be transferred to the Southern Zonal Bench, Chennai for further action.

10. List before Southern Zonal Bench at Chennai on 09.07.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

May 17, 2024
OANo.
550/2024 HB

Annexure- R2(B)

KERALA STATE POLLUTION CONTROL BOARD

DISTRICT OFFICE -1, ERNAKULAM
GANDHINAGAR, KOCHI - 682 020

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

ജില്ലാ ഓഫീസ്-1, എറണാകുളം
ഗാന്ധിനഗർ, കൊച്ചി -682 020

Phone : 0484 - 2207783,84,85,86, E-mail: pcbdo1@gmail.com,
website - kspcb.kerala.gov.in

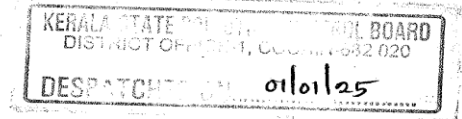


PCB/EKM/DO-1/GEN-09/13

Regd A/D
Date: 31.12.2024

From,
Environmental Engineer
District office-1
Ernakulam

To,
The Secretary
Kochi Corporation



Sub: Solid Waste Management at the coast line of Fort Kochi Beach- reg.
Ref: Inspection conducted by Board officials on 16.12.2024.

Sir,

The Board had conducted inspection in the Fort Kochi to verify the waste management facilities provided in the Fort Kochi beach area. During inspection, It is understood that the wastes are collected by the workers deputed by Tourism Department. The collected wastes are being stored in open area and stored for many days for the disposal. No MRF/MCF is provided for storage and segregation of collected waste. Please note that the Hon'ble NGT has registered Suo moto OA No198/2024 (SZ) based on the news items published in the new Indian Express on 08.04.2024, title "Garbage Pile up on Fort Kochi Beach Hampers tourism prospects" in which the Koch Corporation is the 1st respondent. As per Solid Waste Management Rules, 2016, the management of solid wastes and installation of various facilities for collection, segregation, treatment and disposal of solid wastes is the prime responsibility of a local body. Based on the inspection, you are hereby directed to comply the following directions urgently to effectively manage the solid wastes generated in the beach side.

1. Establish adequate no of MRF/MCF in Fort Kochi beach area for safe storage of wastes.
2. Depute workers for daily beach cleaning and collection of wastes.
3. Warning boards informing prohibition of littering shall be installed in the area.
4. The wastes generated from street vendors shall be collected and disposed.
5. The bio degradable wastes shall be collected and disposed at the BSF Plant at Bhramapuram.

6. Raise awareness among the Public, Shopkeepers and tourists about the importance of proper waste management and the need to protect the environment

You are also directed to submit a detailed action plan to address the issue on the waste management issues at Fort Kochi Beach along with the compliance report of above directions within 15 days on receipt of letter.

Yours Faithfully



[Signature]
ENVIRONMENTAL ENGINEER

Copy to,

1. Member Secretary,
KSPCB-Thiruvananthapuram.
2. Chairperson,
KSPCB-Thiruvananthapuram

Ph: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman:
2318150 Member Secretary: 2318151
e-mail: chn.kspcb@gov.in; ms.kspcb@gov.in FAX: 2318152 web:
kspcb.kerala.gov.in

I/24976/2025



KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004

പട്ടം പി.ഒ, തിരുവനന്തപുരം 695 004



KSPCB/HO/EE3/OA-198/2024

Date: 11-03-2025 **Regd A/D**

From

The Member Secretary

To

The Secretary,
Kochi Corporation

Sub: Hon'ble NGT SZ OA No. 198/2024-Submission of Action Plan
for Waste Management at Fort Kochi Beach – reg

Ref: Letter No. PCB/EKM/DO-1/GEN-09/13 dated 31.12.2024

Sir,

Kind attention is invited to the subject matter. The Environmental Engineer, Ernakulam District Office, had previously issued a letter regarding the inspection conducted by PCB officials on 16.12.2024 in relation to the NGT direction under OA No. 198/2024 (SZ), directed the submission of a detailed action plan along with the compliance report to address the waste management issues at Fort Kochi Beach. However, the stipulated deadline has passed, and no response has been received thus far.

In view of the next hearing scheduled before the Hon'ble Tribunal on 18.03.2025, you are hereby directed to urgently submit the action plan along with a compliance report. Additionally, you are required to provide details regarding the management of solid waste generated in the Kochi Corporation, along with the updated status of actions being taken in this regard, so that a response can be filed before the Hon'ble Tribunal.

The matter may please be treated as most urgent.

Encl: As above

Yours faithfully,

MEMBER SECRETARY

Signed by

Sheela A M

Date: 11-03-2025 15:37:04

KERALA STATE POLLUTION CONTROL BOARD

DISTRICT OFFICE -1, ERNAKULAM
GANDHINAGAR, KOCHI - 682 020

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

ജില്ലാ ഓഫീസ്-1, എറണാകുളം
ഗാന്ധിനഗർ, കൊച്ചി -682 020

Phone : 0484 – 2207783,84,85,86, E-mail: pcbdo1@gmail.com,
website - kspcb.kerala.gov.in



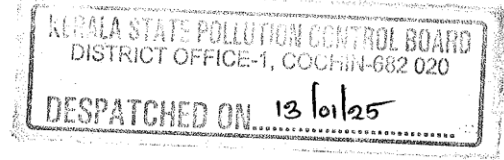
PCB/EKM/DO-1/OA-198/2024
From,

Regd A/D
Date: 08.01.2025

Environmental Engineer
District office-1
Ernakulam

To,

The officer in charge
Dept of Tourism
Boat Jetty Complex
Opposite Kerala Revenue Tower,
Marine Drive, Ernakulam- 682011



Sub: Solid Waste Management at the coast line of Fort Kochi Beach- reg.

Ref: Inspection conducted by Board officials on 16.12.2024.

Sir,

Your attention is invited to the matter above.

The Board had conducted inspection in the Fort Kochi to verify the waste management facilities provided in the Fort Kochi beach area. It is understood that the wastes are collected by the workers deputed by Tourism Department and Cochin Heritage Zone Conservation Society. The collected wastes are being stored in open area and sent to recyclers. Please note that the Hon'ble NGT has registered Suo moto OA No198/2024 (SZ) based on the news items published in the new Indian Express on 08.04.2024, title "Garbage Pile up on Fort Kochi Beach Hampers tourism prospects". Board had issued directions to Kochi Corporation to take effective steps for improving the waste management in the beach such as deputing workers, installation of MCF etc. (copy enclosed). Based on the inspection, you are directed to comply the following directions urgently for effectively manage the solid wastes.

1. Depute workers for daily beach cleaning and collection of wastes.
2. Warning Boards informing prohibition of littering shall be installed.

3. Raise awareness among the local community, stakeholders, and tourists about the importance of proper waste management and the need to protect the environment.
4. The waste shall be disposed through authorized recyclers.

You are directed to submit a detailed compliance report of above directions within 15 days on receipt of letter so as to report before the Hon'ble NGT.



Yours Faithfully

A handwritten signature in black ink, appearing to be "Jed", written over a horizontal line.

ENVIRONMENTAL ENGINEER

Copy to,
Chief Environmental Engineer
KSPCB, Regional Office, EKM

Ph: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman:
2318150 Member Secretary: 2318151
e-mail: chn.kspcb@gov.in; ms.kspcb@gov.in FAX: 2318152 web:
kspcb.kerala.gov.in



KERALA STATE POLLUTION CONTROL BOARD

കേരള സാഹിത്യ മലയാളം കരണ നിയമ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004

☎ 0471-2312910, 2318153



KSPCB/HO/EE3/OA-198/2024

Date: 11-03-2025

From

The Member Secretary

Regd A/D

To

The Deputy Director, Department of
Tourism,
District Office, Boat Jetty Compound
Ernakulam- 682011

Sub: Hon'ble NGT SZ OA No. 198/2024-Submission of Action Plan for Waste
Management at Fort Kochi Beach – reg

Ref: Letter No. PCB/EKM/DO-1/GEN-09/13 dated 08.01.2025

Sir,

Kind attention is invited to the subject matter. The Environmental Engineer, Ernakulam District Office, had previously issued a letter regarding the inspection conducted by PCB officials on 16.12.2024 in relation to the NGT direction under OA No. 198/2024 (SZ), instructed the submission of a detailed action plan along with the compliance report to address the waste management issues at Fort Kochi Beach. However, the stipulated deadline has passed, and no response has been received thus far.

In view of the next hearing scheduled before the Hon'ble Tribunal on 18.03.2025, you are again instructed to urgently submit a compliance report, along with the updated status of actions being taken in this regard, so that a response can be filed before the Hon'ble Tribunal.

The matter may please be treated as most urgent.

Encl: As above

Yours faithfully,
MEMBER SECRETARY

Signed by

Sheela A M

Date: 11-03-2025 15:37:04

☎: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairperson: 2318150 Member Secretary: 2318151
e-mail: chn.kspcb@gov.in; ms.kspcb@gov.in FAX: 2318152 web: kspcb.kerala.gov.in



KERALA STATE POLLUTION CONTROL BOARD

കേരളസംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004
പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004



KSPCB/HO/EE3/OA-198/2024

Date: // /03/2025

From

The Member Secretary

Regd A/D

To

The Chairperson
Cochin Port Authority,
Willingdon Island-682009

Sub: Hon'ble NGT SZ OA No. 198/2024-Submission of Action Plan for
Waste Management at Fort Kochi Beach – reg

Sir,

Kind attention is drawn to the news article published in *The New Indian Express* on 08.04.2024, titled "Garbage pile-up on Fort Kochi beach hampers tourism prospects," which has led to the registration of Suo Moto OA No. 198/2024 (SZ) by the Hon'ble National Green Tribunal (NGT). The matter concerns the waste management issues, including garbage dumping at Fort Kochi Beach and other beaches in the region.

In view of the upcoming hearing before the Hon'ble Tribunal on 18.03.2025, kindly request that you share any available details, facts, and reports related to garbage dumping at the beaches, including Fort Kochi Beach, and the actions being taken by the Cochin Port Authority in this regard. The updated status of the measures implemented to address waste management at these locations is required to file a response before the Hon'ble Tribunal.

The matter is of utmost urgency and may kindly be treated as such

Yours faithfully,

MEMBER SECRETARY



KOCHI MUNICIPAL CORPORATION

Phone 2369007, 2369196
2369143, 2369149
2369197, 2369069

Corporation Office
P.B. No. 1016
Ernakulam , Cochin-682011

MOH2/574975/25

14/03/2025

NGT- SZ OA 198 of 2024 REPORT

The Fort Kochi beach is one of the major tourist destination of Kerala and geographically it comes under Kochi Municipal Corporation. Since it is a tourism destination the major control and management procedures comes under Kerala tourism department and the day to day beach cleaning activities have been conducted by tourism conservation society which comes under tourism department. The tourism conservation society have already deployed sanitation workers for daily cleaning activities and Kochi Municipal Corporation have only made a supporting role for the removal of Bio and Non Bio waste collected by the society. An average of 50 to 60 tons of Bio waste have been removed to Brahmapuram plant every month by Kochi Municipal Corporation and an average of 15 to 20 tons of Non Bio waste is transferred by authorised agency through Corporation. The entire expense have been met by Kochi Corporation itself.

Fort Kochi beach is located at the well mouth where Vembanad lake joints with Arabian sea, have all several Chinese nets are installed in the Vembanad lake at Fort Kochi under the jurisdiction of Cochin Port Trust. The waste accumulated from these Chinese nets are also collected by the workers and removed by Kochi Corporation itself. The major portion of wastes accumulated at Fort Kochi sea shore is coming from the region of eastern and central Kerala through Pamba, Achan Kovil, Meenachil and Muvattupuzha river etc.

In addition with this, there are several 'canals and thodus' are also joints with Vembanad lake in similar manner. These results huge accumulation of wastes and weeds in the bank of Fort Kochi beach area and makes heavy trouble and menace for waste management. To contain the same and make proper waste management, Kochi Municipal Corporation take several steps such as (1) installing facility at Rameswaram Canal for preventing the entry of waste to Arabian Sea.

(2) Seasonal cleaning activities at beach area by using excavator and back hoe loader in addition with manual mass cleaning activities conducted by NGO's.

(3) At present Kochi Municipal Corporation had cleared all the wastes in Fort Kochi beach and shore of mouth of Vembanad lake and ensure proper mass cleaning activities by every week with the help of NGOs engaged at there.

In addition with this, Kochi Municipal Corporation is conducting several IEC activities among street vendors and visitors to avoid illegal waste dumping, including

- (1) .Erection of adequate container MCF s in the beach area Non Bio Waste storage.
- (2) .Ensure daily cleaning activities.
- (3) .Installation of warning boards in Fort Kochi and surroundings
- (4) .Proper placements of 25 numbers of 3 bins in and around beach area.
- (5) .Proper segregation and removal of Bio and Non Bio waste generated in the beach area through Haritha Karma Senas and approved agencies.

The declaration of Fort Kochi tourism spots as waste free area is scheduled before 30th March 2025 in connection with "Malinya Muktha Navakeralam Programme" as a state wise campaign.

These are the proposals and goals to be achieved before 30th March 2025 to ensure and declare Fort Kochi beach and surrounding area are clean and hygiene and maintain its beauty forever.



Lopar
For Secretary
Kochi Municipal Corporation

Sim
HIS
Dr. Gopakumar R S
MBBS, DPH
TCMC 45777
Public Health Officer
Kochi Municipal Corporation
Cochin-11